

Annexure – 7

Name of the corporate debtor: Vostok Foods Private Limited; Date of commencement of CIRP: 19.02.2026 List of creditors as on: 22.04.2026

List of Operational Creditors (Government Dues)
(Amount in ₹)

S L N o .	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Department of Industries Govt. of Himachal Pradesh	23.03.2026	5,64,050.00	5,53,018.00	Lease Rental of Land and Maintenance Charges		-	NO	-	-	-	11,032.00	-	The claim has been accepted with interest and maintenance charges upto ICD i.e. 19.02.2026
	TOTAL		5,64,050.00	5,53,018.00		0.00	0.00					11,032.00		